

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

116. Company Appeal/18/2023

Company Appeal/17/2023

I.A. 1432/2023

M.A. 135/2020 IN C.P.(IB)-314(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.03.2024**

NAME OF THE PARTIES: Saraswati Marketing

V/s.

H & V Engineering & Construction

Pvt Ltd.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **22.04.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-

LAKSHMI GURUNG
Member (Judicial)